

(f) what was the amount asked for by the State Government for the current year and the amount allotted by the Central Government in respect of each scheme?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):**

(a) The problem villages are being provided with potable water through appropriate measures like bore-wells, piped water supply schemes, construction of storage tanks, deepening of wells etc.

(b) Yes, Sir. The Government of Maharashtra submitted the list of problem villages identified by the State to the Government of India on 26-6-80 in the course of a meeting held at New Delhi. However, the list has been returned to the State Government with a request to furnish some clarifications.

(c) and (d). Yes, Sir. The details of the 309 Nos. of schemes, pending approval for want of list of priority schemes from the State Government are as under:

State Govts'. letter dated	No. of schemes	Total cost of Schemes (Rs. in lakhs)
14-9-79 . . .	1	97.60
24-9-79 . . .	117	585.38
29-9-79 . . .	2	48.26
6-10-79 . . .	58	287.53
8-10-79 . . .	1	14.74
9-10-79 . . .	6	162.55
10-10-79 . . .	1	21.21
15-5-79 . . .	123	635.43
<b>Grand Total</b>	<b>309</b>	<b>1852.70</b>

In addition to 309 Nos. of schemes, 6 more schemes have been received recently with the following break-up:

State Govts'. letter dated	No. of Schemes	Total cost of Schemes (Rs. in lakhs)
8-7-80 . . .	3	57.32
17-7-80 . . .	3	30.97
<b>Grand Total</b>	<b>6</b>	<b>88.29</b>

(e) All the schemes have been technically scrutinised by the Ministry and the Government of India are awaiting the list of priority schemes from the State Government before according approval to the schemes.

(f) Funds are not allotted by the Government of India in respect of each scheme submitted by the State Government. The Government of India, however, gives technical approval to the schemes under the Accelerated Rural Water Supply Programme forwarded by the various States/U.Ts. The allocation for the current year 1980-81 under the Centrally Sponsored Rural Water Supply Scheme is yet to be finalised.

**Amount outstanding against  
Agriculturists**

7511. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) how much amount is outstanding against various loans given to agriculturists during 1976-80, State-wise and year-wise; and

(b) what are the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** (a) Information available about outstanding loans advanced by Primary Agricultural Credit Societies, Land Development

Banks, Commercial Banks and Regional Rural Banks year-wise and State wise during 1976 to 1979 is given in the statements annexed. Information for 1980 is not yet available.

(b) Outstanding loans include current dues and overdues. Current dues

are payable on dates specified at the time of advancing loans. Overdues arise due to several causes like wilful default, mis-utilisation of loans, infertile investment, delays in pursuing recovery and natural calamities affecting repaying capacity of borrowers.

### Statement

*Outstanding of loans advanced by Primary Agricultural Credit Societies (Short Term and Medium Term Credit)*

(Rs. in crores)

Sl. No.	Name of State	Total loans outstanding			
		1975-76	1976-77	1977-78	1978-79 (Estimated)
1	2	3	4	5	6
1.	Andhra Pradesh	84.94	107.78	128.33	128.33
2.	Assam	..	7.23	7.96	7.96
3.	Bihar	29.94	36.48	36.48	51.78
4.	Gujarat	210.42	205.64	218.01	228.00
5.	Haryana	42.05	60.96	71.58	80.00
6.	Himachal Pradesh	11.39	12.39	13.08	14.04
7.	Jammu & Kashmir	..	7.14	5.87	9.13
8.	Karnataka	96.55	121.38	128.92	128.92
9.	Kerala	56.71	75.99	86.90	141.91
10.	Madhya Pradesh	111.03	120.61	121.38	137.27
11.	Maharashtra	229.50	264.40	293.72	306.64
12.	Manipur	0.90	0.90	1.12	1.77
13.	Meghalaya	..	1.56	1.56	1.63
14.	Nagaland	..	0.12	0.18	0.85
15.	Orissa	38.72	48.06	52.58	55.69
16.	Punjab	66.11	71.29	68.01	68.01
17.	Rajasthan	56.53	69.16	78.90	92.30
18.	Tamil Nadu	105.01	181.27	207.26	222.04
19.	Tripura	1.22	1.49	1.63	1.63
20.	Uttar Pradesh	126.63	161.64	191.92	215.97
21.	West Bengal	28.07	39.04	74.71	84.16
22.	Chandigarh	0.10	0.09	0.09	0.09
23.	Dadra & Nagar Haveli	0.08	0.13	0.12	0.13
24.	Delhi	1.52	1.52	1.62	1.45
25.	Goa, Daman & Diu	0.52	0.52	0.67	0.68
26.	Lakshadweep	0.06	0.07	0.12	0.15
27.	Pondicherry	..	1.29	1.60	1.18
28.	Andaman & Nicobar Islands	1.22	..	0.20	0.19
Total		1299.22	1597.15	1794.52	1981.90

## Statement

Outstanding of longterm loans advanced by Land Development Banks during 1975-76,  
1976-77 & 1977-78.

(Rs. in crores)

Sl. No.	Name of the State/Union territory	Loans outstanding (C L D B)		
		1975-76	1976-77	1977-78
1	2	3	4	5
1.	Andhra Pradesh	117.10	132.67	163.26
2.	Assam	0.80	1.50	1.83
3.	Bihar	54.57	78.90	79.77
4.	Gujarat	105.05	95.25	85.14
5.	Haryana	47.63	54.40	61.61
6.	Himachal Pradesh	1.95	2.22	2.32
7.	Jammu & Kashmir	2.98	2.95	2.80
8.	Karnataka	95.54	112.76	117.15
9.	Kerala	19.75	26.07	32.11
10.	Madhya Pradesh	63.99	82.48	85.52
11.	Maharashtra	158.60	161.56	162.44
12.	Orissa	19.49	26.50	29.64
13.	Punjab	62.57	71.54	71.86
14.	Rajasthan	23.75	30.68	40.81
15.	Tamil Nadu	128.86	136.79	140.88
16.	Tripura	10.8	0.18	0.18
17.	Uttar Pradesh	154.63	177.36	202.01
18.	West Bengal	10.58	16.68	24.04
19.	Pondicherry	00.68	0.69	0.66
Total		1068.70	1210.74	1304.83

**Statement**

*Quantity of advances by Commercial Banks to Agriculturists at the end of March, 1976, March, 1977, March, 1978 and March, 1979.*

(Rs. in lakhs)

Sl. No.	Name of State/ Union Territory	March 1976	March 1977	March 1978	March 1979
1	2	3	4	5	6
1.	Haryana . . . . .	3303.79	4988.91	6921.71	10143.52
2.	Himachal Pradesh . . . . .	259.34	418.21	501.61	745.16
3.	Jammu & Kashmir . . . . .	131.31	180.55	295.36	610.34
4.	Punjab . . . . .	4961.51	7842.32	10830.46	15314.13
5.	Rajasthan . . . . .	3041.21	4247.95	6333.51	9079.67
6.	Chandigarh . . . . .	1528.63	2265.16	2265.16	1832.37
7.	Delhi . . . . .	1733.69	1024.55	4182.57	2870.18
8.	Assam . . . . .	212.00	393.46	824.12	1499.87
9.	Manipur . . . . .	22.28	39.01	58.18	84.24
10.	Meghalaya . . . . .	30.98	37.13	57.21	71.29
11.	Nagaland . . . . .	1.93	3.80	19.38	21.31
12.	Sikkim . . . . .	..	..	..	..
13.	Tripura . . . . .	55.70	110.74	139.09	199.26
14.	Arunachal Pradesh . . . . .	..	0.24	0.71	0.71
15.	Mizoram . . . . .	..	0.17	0.73	1.45
16.	Bihar . . . . .	3979.56	6048.98	8041.39	11687.74
17.	Orissa . . . . .	1048.52	1746.20	2766.80	4453.94
18.	West Bengal . . . . .	3754.26	4619.09	6604.96	10921.15
19.	A & N. Islands . . . . .	4.65	6.93	7.61	37.60
20.	Uttar Pradesh (U.P.) . . . . .	12209.71	16744.42	19563.55	26802.55
21.	Madhya Pradesh . . . . .	4262.92	6424.68	8310.13	10251.01
22.	Gujarat . . . . .	6702.55	7696.51	9359.99	12554.07
23.	Maharashtra . . . . .	15804.26	18170.59	23596.73	30734.63
24.	Dadra & Nagar Haveli . . . . .	2.65	2.45	3.03	3.23
25.	Goa, Daman & Diu . . . . .	211.13	211.10	460.43	733.98
26.	Andhra Pradesh . . . . .	13102.01	16790.67	22657.12	29488.75
27.	Karnataka . . . . .	11581.22	13725.40	16028.93	20636.92
28.	Kerala . . . . .	4903.83	5645.81	6633.62	9003.21
29.	Tamil Nadu . . . . .	12349.19	15077.73	16943.49	20317.16
30.	Lakshadweep . . . . .	0.73	0.90	0.79	0.65
31.	Pondicherry . . . . .	394.40	503.34	579.59	683.07
All India Total:		105588.96	134318.16	173989.40	230783.26

## Statement

Loans advanced by Regional Rural Banks

(Rs. in lakhs)

S.No.	State	Dec. 1976	Dec. 1977	Dec. 1978	June 1979
1.	Andhra Pradesh	137.34	1037.36	3276.28	4140.48
2.	Assam	1.12	21.76	68.75	95.03
3.	Bihar	46.14	202.21	593.40	876.80
4.	Gujarat	..	..	..	5.07
5.	Haryana	73.86	208.32	391.08	523.39
6.	Himachal Pradesh	NA	16.18	58.44	87.81
7.	Jammu & Kashmir	2.60	29.60	112.90	159.11
8.	Karnataka	48.43	443.38	1197.48	1665.59
9.	Kerala	NA	276.29	1280.64	2010.45
10.	Madhya Pradesh	27.03	237.60	591.81	819.83
11.	Maharashtra	4.01	71.04	118.30	152.05
12.	Orissa	44.21	286.90	1130.54	1898.62
13.	Rajasthan	72.48	238.84	690.77	1066.08
14.	Tamil Nadu	..	92.69	316.85	664.01
15.	Tripura	NA	45.05	145.14	236.10
16.	Uttar Pradesh	220.98	774.33	1630.34	2165.22
17.	West Bengal	24.02	284.28	598.52	740.18
Total		702.25	4235.23	12201.71	17305.82

**News Item Captioned 'A Dream House in Delhi for Rs. 10,000'**

7512. SHRI S. M. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the *Economic Times*, New Delhi, dated the 13th July, 1980, captioned 'A dream house in Delhi for Rs. 10,000';

(b) if so, the reaction of Government thereto; and

(c) the effective steps which Government propose to take to streamline the working of the Delhi Development Authority?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). Certain relevant information is being collected and necessary reply will be laid on the Table of the House.